

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

To

All Pr. District & Sessions Judges.

No: 4809/GS

Dated: 10-05-2017

Subject: Computation of Judges strength of District Judiciary.

Sir,

You are requested to furnish the following information of your Court and the other Courts (Court-wise) of your District:-

- (i) Average annual filing over the previous five years for all types of cases category wise (main as well as miscellaneous cases).
- (ii) The number of cases of all categories pending for more than three years (main as well as miscellaneous cases).

The requisite information must reach this office within three days from the date of issuance of this letter. The matter be treated as most urgent.

Yours faithfully,

(Sanjay Chahal)
I/C Registrar General
10/5/2017

No: 4810-11/GS Dated: 10-05-2017

Copy of the above forwarded to:-

1. Secretary to Hon'ble Mr. Justice Ali Mohammad Magrey, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Dhiraj Singh Thakur, High Court of J&K.

..... for information of their Lordships.

I/C Registrar General
10/5/2017